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भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 09/10/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1694106 /09	Opp. No. AMD- 750682	M/S. K.C.PATEL&CO. / GOPI ENTERPRISES. V/S M/S. WORLDWIDE REGISTRATION BUREAU / GOPI APPLIANCES LIMITED	Jayendra Modi, Hearing Officer Main Matter
02	3913752 /30	Opp. No. AMD- 984687	M/S. YASH HINESHKUMAR MEHTA / JANAKKUMAR DHOLARIYA V/S M/S. KEDAR G. DAVE. / MR. DINESHKUMAR ARVINDBHAI PARMA	Jayendra Modi, Hearing Officer Main Matter
03	1677110 /05	Opp. No. AMD- 762369	M/S. B. D. SHUKLA & COMPANY / M/S.NAVNIDHI LIFE SCIENCE PRIVATE LIMITED V/S M/S. J.B.CHEMICALS &PHARMACEUTICALS LTD.	Jayendra Modi, Hearing Officer Rule-45

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	3588670 /19	Opp. No. AMD- 1017559	M/S. K.C. PATEL & CO. / GRETA PLYWOOD LLP V/s M/S. TRADE MARK REGISTRATION BUREAU / GREENPLY INDUSTRIES LIMITED	Jayendra Modi, Hearing Officer Main Matter
05	1680503 /05	Opp. No. AMD- 746638	M/S. H. K. ACHARYA & COMPANY / SHINE PHARMACEUTICALS LTD V/S M/S. DEPENNING & DEPENNING	Shivangi Rana, Hearing Officer Rule-45
06	1680011 /29	Opp. No. AMD- 742914	M/S. K.C. PATEL & CO. / SHRI MADANLAL PALIWAL V/S M/S. H. K. ACHARYA & COMPANY	Shivangi Rana, Hearing Officer Main Matter
07	4572181 /35	Opp. No. AMD- 1067347	M/S. SILAMBUOLI M / MRS. MAMTA JITU SINGH TRADING AS M/S. SWARNADHENU FOOD PRODUCTS V/S M/S. DELHI REGISTRATION SERVICE / KAMDHENU LIMITED	Shivangi Rana, Hearing Officer Rule-45
08	4572182 /30	Opp. No. AMD- 1067348	M/S. SILAMBUOLI M / MRS. MAMTA JITU SINGH TRADING AS M/S. SWARNADHENU FOOD PRODUCTS V/S M/S. DELHI REGISTRATION SERVICE / KAMDHENU LIMITED	Shivangi Rana, Hearing Officer Rule-45



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2029860 /30	Opp. No. AMD- 812901	M/S. K.C. PATEL & CO. / ABDULWAHID MOHMEDBHAI HASMANI V/S M/S. Y. J. TRIVEDI & CO. / JILANI FOODS	Shivangi Rana, Hearing Officer Main Matter + IP + TM-M
02	1701517 /03	Opp. No. AMD- 741406	M/S. M I P & COMPANY. / MR. MOHAMMED SAEED MUNNAVARBHAI SHAIKH V/S M/S. TRADESAFE. / MEHAK MEHENDI GRUH UDHYOG	Shivangi Rana, Hearing Officer Main Matter
03	1712536 /06	Opp. No. AMD- 762201	M/S. Y. J. TRIVEDI & CO. / PARAM JEWELS PRIVATE LIMITED V/S M/S. SAIKRISHNA & ASSOCIATES	Shivangi Rana, Hearing Officer IP

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1562349 /24	Opp. No. AMD- 738926	M/SSUPERFASTACTION REGN. SERVICE / MEENA DEVI GIDWANI V/s M/S. ARJUN T. BHAGAT & CO. / VARUN PRINTS	Shivangi Rana, Hearing Officer Main Matter
05	1493054 /05	Opp. No. AMD- 723583	M/S. TRADESAFE / M/S.BHARAT PESTICIDES INDUSTRIES (P) LTD V/S M/S. MEDLEY PHARMACEUTICALS LIMITED	Jayendra Modi, Hearing Officer Main Matter
06	1492778 /05	Opp. No. AMD- 726469	M/S. S. AVDHESH V/S M/S. VISHESH & ASSOCIATES. / ALKEM LABORATORIES LTD.	Jayendra Modi, Hearing Officer Main Matter
07	1778387 /05	Opp. No. AMD- 763991	M/S ROHIT JAIN, ADVOCATE. / KAMDHENU LABORATORIES Vs M/S. DELHI REGISTRATION SERVICE / KAMDHENU ISPAT LIMITED	Jayendra Modi, Hearing Officer Main Matter
08	1568186 /11	Opp. No. AMD- 740541	M/S. K.C. PATEL & CO. / CHIMANBHAI K, PATEL Vs M/S. P. K. ARORA / ROHTAS GOEL.	Jayendra Modi, Hearing Officer Main Matter

09	1568186 /11	Opp. No. AMD- 736786	M/S. K.C. PATEL & CO. / CHIMANBHAI K, PATEL Vs M/S. MADAMSER & CO. / MEX SWITCHGEARS PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter
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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1133471 /31	Opp. No. AMD- 198316	M/S. JATIN Y. TRIVEDI / SUNIL KUMAR & SONS. V/S M/S. S. K. AGGARWAL & COMPANY / RISING SUN FOOD PRODUCTS PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
02	1133471 /31	Opp. No. AMD- 194296	M/S. JATIN Y. TRIVEDI / SUNIL KUMAR & SONS. V/S M/S. SURESH & CO. / SOM FRAGRANCES PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
03	1127507 /03	Opp. No. AMD- 200485	M/S. JATIN Y. TRIVEDI / NIRMA INDUSTRIES LIMITED V/S M/S. ANAND AND ANAND	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1030860 /05	Opp. No. AMD- 171619	M/S. ARJUN T. BHAGAT & CO. / BAN LABS PRIVATE LIMITED V/s M/S. MANOJ G. MENDA, ADVOCATE / WALTER BUSHNELL MEDI PURE PRIVATE LIMITED	Shivangi Rana, Hearing Officer Main Matter + TM-M
05	1585945 /39	Opp. No. AMD- 740503	M/S. RISHIT BHATT & CO. / JP ISCON PVT LTD V/S M/S. VISHESH AND ASSOCIATES / INTERNATIONAL SOCIETY FOR KRISHNA CONSCIOUSNESS	Jayendra Modi, Hearing Officer Main Matter
06	1692031 /24	Opp. No. AMD- 759215	M/S. G. D. BANSAL & ASSOCIATES / M/S. PARAS SYNTHETICS V/S M/S. OSWAL FAB	Jayendra Modi, Hearing Officer IP
07	1505451 /30	Opp. No. AMD- 730797	M/S. G. D. BANSAL & ASSOCIATES / M/S.NAGAD NARAYAN FOOD PRODUCTS V/S M/S. Y. J. TRIVEDI & CO. / NAGAD NARAYAN PAN HOUSE	Jayendra Modi, Hearing Officer Main Matter
08	1505451 /30	Opp. No. AMD- 729473	M/S. G. D. BANSAL & ASSOCIATES / M/S.NAGAD NARAYAN FOOD PRODUCTS V/S M/S. G.S. RIJHWANI & CO. / KWALITY INDUSTRIES	Jayendra Modi, Hearing Officer Main Matter



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079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 12/10/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3369107 /34	Opp. No. AMD- 976025	M/S. BHANSALI & ASSOCIATES / CHANDRAKISHOR MOTILAL VYAS V/S M/S. RAKESH SONI / DHANESH KUMAR PATEL	Shivangi Rana, Hearing Officer Main Matter
02	1181405 /05	Opp. No. AMD- 172591	M/S. NAYAN J. RAWAL. / CADILA HEALTHCARE LTD. V/S M/S. KHAITAN & CO. / KOYE PHARMACEUTICALS PRIVATE LIMITED	Shivangi Rana, Hearing Officer Main Matter + TM-M
03	1362894 /19	Opp. No. AMD- 713613	M/S. Y. J. TRIVEDI & CO. / AMUL BOARDS PVT. LIMITED V/S M/S. NANAVATI ASSOCIATES / KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1396872 /05	Opp. No. AMD- 251869	M/S. FATEHCHAND C. SHAH & CO. / APOSTLE REMEDIES V/s M/S. INTERNATIONAL TRADE BUREAU / IPCA LABORATORIES LTD.	Shivangi Rana, Hearing Officer Main Matter
05	1193269 /31	Opp. No. AMD- 202660	M/S. HIRAL C. JOSHI. / VINOD KUMAR RAMANLAL SHAH - (H. U. F) (REPRESENTED BY ITS KARTA SHRI SANJAY V. SHAH) V/S M/S. ANAND AND ANAND / DHARAMPAL SATYAPAL SONS PVT LTD	Shivangi Rana, Hearing Officer Main Matter
06	1665246 /05	Opp. No. AMD- 749018	M/S. B. D. SHUKLA & COMPANY / TRIPADA HEALTHCARE PRIVATE LIMITED V/S M/S. VISHESH & ASSOCIATES. / CACHET PHARMACEUTICALS PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter
07	1744424 /07	Opp. No. AMD- 762580	MR. NAYAN LALITBHAI HAJARE Vs M/S. WORLDWIDE REGISTRATION BUREAU/ POOJA INVESTMENTS PVT LTD.	Jayendra Modi, Hearing Officer Main Matter + TM-16
08	1500377 /05	Opp. No. AMD- 733824	M/S. K.C. PATEL & CO. / PARTH PARENTERAL PVT. LTD. Vs M/S. AVIAT HEALTH CARE PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter

09	1487279 /05	Opp. No. AMD- 727356	M/S. GLOBAL MEDISCIENCES LIMITED Vs M/S. LALL & SETHI	Jayendra Modi, Hearing Officer Main Matter
10	1481280 /30	Opp. No. AMD- 750817	M/S G. D. BANSAL & ASSOCIATES. / GOVINDI RAM KUMAWAT Vs M/S. ANAND AND ANAND / MOTHER DAIRY FRUITS AND VEGETABLES PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter + delayed rely letter ur/46